

MEGHALAYA LEGISLATIVE ASSEMBLY

LIST OF BUSINESS

Budget Session
Friday, March 16, 2018.

GOVERNMENT BUSINESS

1. National Anthem.
2. Address by the Governor under Article 176 of the Constitution of India.
3. The Speaker to announce the Report of the Business Advisory Committee under Rule 230.
4. Shri PRESTONE TYNSONG, Minister in-charge Parliamentary Affairs to move :-
"That this House agrees to the allocation of time proposed by the Business Advisory Committee in regard to the various items of Business for the Current Session".
5. The Speaker to announce the name of Members nominated by him to the Panel of Chairmen under Rule 9 (1),
6. Obituary References.

Shillong
The 15th March, 2018.


Andrew Simons,
Commissioner & Secretary,
Meghalaya Legislative Assembly.